

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 21 APR 1988

APPLICATION NO 600 / 88(F)

W.P. NO. _____

Applicant

Shri S.D. Pranesh

To

Respondent
V/s The Secretary, M/o Personnel, Public Grievances
& Pensions, New Delhi & 2 Ora

1. Shri S.D. Pranesh
No. 201, II Block, II Stage
Judges Colony
Basaveshwaranagar
Bangalore - 560 079
2. Shri M.R. Shailendra
Advocate
869/C, Vth Block
Rajajinagar
Bangalore - 560 010

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/ADDITIONAL ORDER
passed by this Tribunal in the above said application on 15-4-88.

Encl : As above

0/C

For-Deputy Registrar
(JUDICIAL)

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE**

DATED THIS THE 15TH DAY OF APRIL, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri P. Srinivasan, Member (A)

APPLICATION NO. 600/1988

Shri S.D. Pranesh,
Aged 61 years,
Retd. Assistant Post Master,
No.201, II Block, II Stage,
Judges Colony,
Basaveswaranagar,
Bangalore-79.

... Applicant

(Shri M.R. Shailendra, Advocate)

v

1. The Union of India
rep. by its Secretary,
M/o of Personnel, Public
Grievances & Pensions,
6th Floor, Nirvachan Sadan,
Ashoka Road, New Delhi.
2. The Post Master General,
Karnataka Circle,
Palace Road,
Bangalore.
3. The Sr. Superintendent of
Post Offices, Bangalore West
Division, Bangalore-10. ... Respondents.

This application having come up for hearing to-day,
Vice-Chairman made the following:

ORDER

This is an application made by the applicant under
Section 19 of the Administrative Tribunals Act, 1985.

2. On 30.4.1985, the applicant retired from service as an Assistant Postmaster. On his retirement from service gratuity and commuted pension have been paid to him on 9.12.1986. In the payment of gratuity, interest



